

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Tax Appeal No. 25 of 2017**

Pankaj Kejriwal ... .. Appellant

Versus

Union of India, through the Income Tax Officer, Ranchi

... .. Respondent

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**CORAM: HON'BLE THE CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Appellant : Mr. Sumeet Gadodia, Advocate  
For the Respondent :  
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**Oral Order**

**06/Dated: 25.06.2020**

Let this matter be listed before the Bench which is in seisin  
of the subject matter.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**